

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 101

CA No. 121/2024  
And  
CA (CAA) No. 6/Chd/Pb/2023  
(1<sup>st</sup> Motion)

**IN THE MATTER OF:**

Classklap Private Limited

...Transferor Company

And

Proficiency Learning Solutions Pvt. Ltd.

...Transferee Company

**Under Section:** 230-232, CA 2013, Rule 11 NCLT

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T)  
on the medical grounds, the present matter is renotified to 02.08.2024.

-sd-  
Court Officer

July 19, 2024  
SM